## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3283 ANSWERED ON:14.12.2011 MAINTENANCE OF AIRPORT Patil Shri A.T. Nana

## Will the Minister of CIVIL AVIATION be pleased to state:

(b) if so, the details thereof;
(c) whether the said company proposes to hand over the VIP lounge of ID Airport to some other private company;
(d) if so, the details thereof and the reasons therefor;
(e) whether at present VIPs are being provided other places instead of the above lounge;
(f) if so, whether the Union Government have accorded sanction in this regard; and
(g) if so, the details thereof?

## **Answer**

## MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) whether ID Airport situated in New Delhi has been handed over to CMR company for its maintenance;

(a)&(b) Operation, Management and Development of IGI Airport, New Delhi has been entrusted to a Joint Venture Company namely M/s Delhi International Airport Pvt. Ltd. (DIAL) as per the agreement signed between Airports Authority of India and DIAL.

(c): No, Madam.

(d): Does not arise.

(e): No, Madam.

(f)&(g): Do not arise.